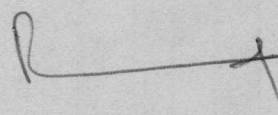


12.9.2000 Hon. Mr. Justice R.L.K. Thiruvelli, VC
 Hon. Mr. S. Dayal, A.M.

Shri Anupam Shukla, learned Counsel for the applicant, Mr. Siddhanta Srivastava learned Counsel for the respondents has informed that this application is directed against the order of suspension dated 17.6.1993 which has been revoked by the department on 17.9.1993 and this application has been rendered infructuous.

The application is accordingly dismissed as infructuous. No order as to costs.


 A.M.


 VC

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